

Sl. No.	Public Sector Undertaking	Ministry/Department	Status
6.	Numaligarh Refinery	-do-	Shifted to Guwahati
7.	India Telecom Ltd.	D/o Telecommunication	Yet to be Shifted
8.	Mahanagar Telephone Nigam Ltd.	-do-	Yet to be Shifted
9.	Bharat Immunological Corporation Ltd.	D/o Bio-Technology	Yet to be Shifted
10.	Rashtriya Ispat Nigam Ltd.	M/o Steel	Shifted to Visakhapatnam
11.	PGCIL	M/o Power	Shifted to Gurgaon
12.	THDC	-do-	Shifted to Noida
13.	Bharat Electronics Ltd.	M/o Defence	Yet to be Shifted

*Also at Sl. No.22 of Statement-II.

Scientific research in undergraduate courses

*169. SHRI R. P. GOENKA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the University Grants Commission has decided to make scientific research a part of the undergraduate courses and also interaction between the scientific institutes and university students mandatory for the post-graduate studies, with a view to improving the scientific research in universities and colleges;

(b) whether it is also a fact that the universities are being asked to revise the syllabus to incorporate the new initiative; and

(c) if so, the details thereof and the implementation status?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGHI): (a) to (c) A Task Force was set up by the Government, for strengthening basic science education and research within the existing university system. The recommendations, *inter-alia*, include to promote formal linkage between the Universities and national level institutions including CSIR laboratories through joint research projects and training and to have an inbuilt component of research in post graduate programmes

pertaining to Science and Technology. The report has been given to the University Grants Commission (UGC) for further action.

Sharing of feed of Important national events by Doordarshan

*170. SHRI C. PERUMAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Federation of Indian Chamber of Commerce and Industry has stated that sharing of feed of events of national importance including sports with Doordarshan would have a detrimental impact on private TV channels; and

(b) if so, Government's reaction thereto?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYARANJAN DASMUNSI): (a) and (b) Yes, Sir. The Government had received such a representation from the Federation of Indian Chamber of Commerce and Industry (FICCI) regarding mandatory sharing of feeds of sporting events of national importance by private channels with Prasar Bharati. The Government had also engaged the Sports Channels & Sports Rights management companies in a dialogue to evolve and optimize consensus regarding mandatory sharing of terrestrial telecast rights of sporting events of national importance by the rights holders with Prasar Bharati. This issue formed a part of the Ministry of I&B's proposal on Downlinking Guidelines. The Group of Ministers (GOM) constituted for the purpose of considering the proposal regarding introduction of downlinking guidelines examined this issue and made certain recommendations in this regard. Incorporating the views of the GOM, the Ministry of Information & Broadcasting had approached the Cabinet for approval of the downlinking guidelines. The Cabinet approved the proposal on 20.10.2005. The downlinking guidelines were issued on 11.11.2005 and are available on the website of the Ministry i.e. www.mib.nic.in.

For the purpose of ensuring the widest availability of viewing in India, on free to air basis, of sporting events, held in India and abroad and of national and international importance one of the conditions prescribed under the downlinking guidelines is that "all sports channels/sports rights management companies having TV broadcasting rights shall with immediate effect share their feed with Prasar Bharati for national and international sporting events of national importance, held in India or